

NOTIFICATION

PART-I

In exercise of the powers conferred by Clauses (a) and (b) of Sub-Section (3) of Section 28 of the Karnataka Civil Courts Act, 1964 (Karnataka Act. No.21/1964), the High Court of Karnataka hereby designate the District Judges/Senior Civil Judges mentioned in Column No.2 of the table below, as the Vacation Judges, for the duration of adjournment of District Courts mentioned in Column No.3 during the period of Summer Vacation of 2018 noted in Column No.4.

Sl. No.	Designation	District Court	Period	
			From	To
1	2	3	4	
XX	XX	XX	XX	
XX	XX	XX	XX	
76.	Prl. Senior Civil Judge and CJM, Udupi	Udupi	30-04-2018	06-05-2018
77.	Addl. Senior Civil Judge and ACJM, Udupi		07-05-2018	14-05-2018
78.	II Addl. Sr. Civil Judge & JMFC, Udupi		15-05-2018	26-05-2018
XX	XX	XX	XX	XX
XX	XX	XX	XX	XX

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BY ORDER OF THE HIGH COURT

Sd/-

(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

Extract


Chief Administrative Officer
District Court, Udupi